

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/9305/2020

This the 26th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Mohammad Yousuf Mir S/o Ghulam Ahmad Mir R/o Aram-Pora, District Ganderbal Age about: - 44 Years and one other.

.....Applicant

(Advocate:- Mr. M.A. Wani-**Not Present**)

Versus

1. State of J&K through Commissioner Secretary to Govt. Forest Department, Civil Secretariat, Jammu/Srinagar and 03 others.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Id. Deputy Advocate General)

ORDER
ORAL

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date also i.e. 30.12.2020, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 26.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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